

Name of the corporate debtor: Macro Dairy Ventures Private Limited Limited; Date of commencement of LCD: 30.01.2026 ; List of creditors as on: 27.03.2026

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in Rs.)

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest Relinquished ?	Details of Security Interest	Amount Covered by Guarantee						% Share in total amount of claims admitted
1	Punjab National Bank	20.01.2026	4844645967	4844645967	Secured	Note-1	NO	Note-1	-	99.91%	-	-	-	-	-
	Total		4844645967	4844645967						99.91%					

Note 1:- Primary Security:

Hypothecation/charge over the plant and machinery inclusive of milking parlour and milk, ghee, cream tanks, other milk products, tractors, tempo traveller etc.. as per sanction dated 07.04.2008.

Collateral Security:

Mortgage/charge over land and building situated at Village Latala and Majara West Ludhiana comprising:

15K-13.5M in Latala & 123K-3M in Village Majara.

Further, the Mortgage agriculture land situated at Village Rachhin, Raikot , Tehil-Ludhiana measuring 57K-6.5M in teh name of Directors (powers suspended) along with Guarantee given by Jagpal Sing Khangura, Jasbir Singh Khangura and Satbir Singh Khangura.

Further, Corpoarte Debtor is also liable to repay the WE accounts by virtue of Tripartite agreements entered between the corporate debtor , 1818 WEs & Bnank